## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 3161 TO BE ANSWERED ON AUGUST 07, 2025

#### **PM-EBUS SEWA SCHEME**

#### NO. 3161. SHRI PUSHPENDRA SAROJ:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of electric buses operational, under procurement and pending deployment under the PM-eBus Sewa Scheme, year, State and district-wise;
- (b) the details of the total funds sanctioned, allocated and disbursed for the implementation of the scheme in Uttar Pradesh including district-wise details of the expenditure incurred towards bus procurement, charging infrastructure and depot readiness;
- (c) whether the Government monitors the status of electric bus charging infrastructure availability and grid integration readiness in each approved district and if so, the status thereof; and
- (d) whether the Government maintains data on the average time taken from sanction to on-road deployment of electric buses in each district of Uttar Pradesh and if so, the details thereof since inception of the scheme, districtwise?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) Government of India has launched "PM-eBus Sewa Scheme" on 16th August 2023 with the aim to augment city bus operations by deployment of 10,000 electric buses on PPP model. Deployment and operation of electric buses under the scheme is subject to the completion of work related to Associated Infrastructure (Behind-the-Meter Power and Civil Depot Infrastructure). A total of 7293 buses has been sanctioned so far out of which 6518 buses have been tendered. The State-wise, year-wise details of number of buses sanctioned and tendered under the PM-eBus Sewa Scheme are given in Annexure-I.
- (b) to (d) The State of Uttar Pradesh has not participated in the Scheme thus far; therefore, no funds have been sanctioned to Uttar Pradesh under the PM-eBus Sewa Scheme.

Under the PM-eBus Sewa Scheme, one-time 100% Central Assistance (CA) is provided for Behind-the-meter (BTM) power infrastructure for sanctioned depots.

The scheme adopted Gross Cost Contract model under which operator provides Chargers along with deployment of buses. City submits BTM proposals including grid integration readiness in consultation with the respective Distribution companies (DISCOM). Project Monitoring and Evaluation Committee (PMEC) set-up under PM-eBus Sewa Scheme evaluates the infrastructure proposals submitted by States/UTs and monitors progress thereof.

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### ANNEXURE TO THE LOK SABHA UNSTARRED QUESTION No. 3161 TO BE ANSWERED ON AUGUST 7, 2025

<u>State-wise, year-wise details of number of buses sanctioned under the PM-</u>eBus Sewa Scheme:

FY	State / UT	No. of Cities	No. of Buses Sanctioned
	Assam	01	100
	Bihar	06	400
	Chhattisgarh	04	240
	Gujarat	06	450
	Haryana	07	450
2023-24	Madhya Pradesh	06	582
	Maharashtra	22	1559
	Meghalaya	01	50
	Odisha	05	400
	Punjab	04	347
	Rajasthan	08	675
	Uttarakhand	02	150
	Chandigarh	01	100
	Jammu & Kashmir	01	200
	Ladakh	01	15
	Puducherry	01	75
2024-25*	Andhra Pradesh	11	750
	Karnataka	10	750
	18	98	7293

A total of 7,293 buses has been sanctioned under the PM-eBus Sewa Scheme, with 5,512 buses in FY 2023–24 and 1,781 buses in FY 2024–25 (\* Including revised demand from already approved States/UTs).

## State-wise, year-wise details of number of buses tendered under the PM-eBus Sewa Scheme:

FY	Tender	States/ UT	No of Buses Tendered
2023-24	Tender I	Assam	100
		Maharashtra	1,290
		Haryana	200
		J&K	125
		Chandigarh	100
		Odisha	340
2024-25	Tender II	Ladakh	15
		Madhya Pradesh	472
		Chhattisgarh	205
		Rajasthan	675
		Uttarakhand	110
		Punjab	305
		Meghalaya	20
		Bihar	400
		Puducherry	75
		Gujarat	425
		Haryana	250
		Maharashtra	121
		Andhra Pradesh	750
		Madhya Pradesh-7m	110
		Chhattisgarh-7m	35
		Uttarakhand-7m	40
		J&K-7m	75
		Maharashtra-7m	148
		Odisha-7m	60
		Meghalaya-7m	30
		Punjab-7m	42
		Total	6,518